

Court No.2

Central Administrative Tribunal, Allahabad.

Registration No. O.A.No. 639 of 1987

Tapas Kumar Mazumdar

...

Applicant

Vs.

Union of India and others ...

Respondents.

Connected with

Registration T.A.No.1677 of 1986

Tapas Kumar Mazumdar VS.

Union of India & others

2. Registration

T.A.No.1827 of 1987

Tapas Kumar Mazumdar

Vs.

Union of India and others

3.Registration T.A.No. 532 of 1987

Lok Nath

Vs.

Union of India and others

Hon.D.K.Agrawal, JM

Hon.K.Obayya, AM

(By Hon.D.K.Agrawal, JM)

For judgment see our judgment of date passed in the
connected Registration T.A.No. 1677 of 1986.

[Signature]
MEMBER (A)

Dated 10.4.1990
kkb

[Signature]
10.4.90
MEMBER (J)